

Chief Justice's Court

WWW.LIVELAW.IN

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 2228 of 2021

Petitioner :- Nand Lal

Respondent :- State of U.P. and others

Counsel for Petitioner :- Mr. Mahendra Kumar Shukla, Advocate

Counsel for Respondent :- Mr. A.P. Paul, State Law Officer

Hon'ble Rajesh Bindal, Chief Justice

Hon'ble Piyush Agrawal, J.

Learned counsel for the State seeks time to file counter affidavit.

Let the needful be done.

Adjourned to March 28, 2022.

Counter affidavit shall also furnish the information with reference to various schools in the State of Uttar Pradesh where no students are studying.

Date :- 7.12.2021

Manish Himwan/P. Sri

(Piyush Agrawal, J.)

(Rajesh Bindal, C.J.)